

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5416
ANSWERED ON:13.12.2010
RELEASE OF PENDING WAGES UNDER MGNREGS
Panda Shri Prabodh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a large sum of amount lying pending with the Union Government to be paid as the wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State-wise;
- (b) if so, the details thereof;
- (c) whether the Government has received any submission from the State Governments regarding release of pending wages;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to(e): Mahatma Gandhi NREGA is a demand based legislation. Under the Act, funds are released to districts/States on the basis of agreed Labour Budget and physical and financial performance by the districts/States. Wages are paid by the districts from the funds released by the Centre and matching share made by the States under the Act. As per the agreed Labour Budget and proposals received from the States, an amount of Rs. 23862.45 crore has so far been released by the Ministry of Rural Development under MGNREGA against the total budget provision of Rs. 40100 crore for the financial year 2010-11. State-wise details of the funds released so far during the current year are given in the Annexure.